

[Shri A. K. Roy]

the Demands of the Ministry of Steel and Mines to be put separately.

MR. SPEAKER : I shall now put cut motion No. 108 moved by Shri A. K. Roy to the vote of the House.

Cut motion No. 108 was put and negatived.

18.00 hrs.

MR. SPEAKER : I shall now put all the other cut motions to the vote of the House.

Cut motion Nos. 1 to 28 and 45 to 107 were put and negatived.

MR. SPEAKER : I shall now put the Demands for Grants under the control of the Ministry of Industry to the vote of the House.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against Demand Nos. 58 to 60 relating to the Ministry of Industry".

The motion was adopted.

MR. SPEAKER : I shall now put all the cut motions relating to the Ministry of Steel and Mines together to the vote of the House.

SHRI A. K. ROY : I would like that cut motion No. 24 relating to

retrenchment of H. S. L. Workers at Kudramukh moved by me be put separately.

MR. SPEAKER : I put cut motion No. 24 moved by Shri A. K. Roy to the vote of the House.

Cut motion No. 24 was put and negatived.

MR. SPEAKER : I shall now put all the other cut motions relating to the Ministry of Steel and Mines to the vote of the House.

Cut motion Nos. 1 to 23 and 25 to 29 were put and negatived.

MR. SPEAKER : I shall now put the Demands for Grants under the control of the Ministry of Steel and Mines to the vote of the House.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against Demands Nos. 81 and 82 relating to the Ministry of Steel and Mines."

The motion was adopted.

*DEMANDS FOR GRANTS
1982-83—Contd.

(iii) MINISTRIES OF CIVIL SUPPLIES, ENERGY, FINANCE AND INFORMATION AND BROADCASTING ETC. ETC.

MR. SPEAKER : The question is :

*That the respective sums not exceeding the amounts on Revenue

*Moved with the recommendation of the President.

Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India *to complete* the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against :—

- (1) Demand No. 10 relating to the Ministry of Civil Supplies;
- (2) Demands Nos. 29 and 30 relating to the Ministry of Energy;
- (3) Demands Nos. 32 to 43 relating to the Ministry of Finance;
- (4) Demands Nos. 61 to 63 relating to the Ministry of Information and Broadcasting;
- (5) Demand No. 64 relating to the Ministry of Irrigation;
- (6) Demands Nos. 67 and 68 relating to the Ministry of Law, Justice and Company Affairs;
- (7) Demands Nos. 69 to 71 relating to the Ministry of Petroleum, Chemicals and Fertilisers;
- (8) Demands Nos. 72 to 74 relating to the Ministry of Planning;
- (9) Demands Nos. 76 to 79 relating to the Ministry of Shipping and Transport;
- (10) Demand No. 80 relating to the Ministry of Social Welfare;
- (11) Demands Nos. 83 to 85 relating to the Ministry of Supply and Rehabilitation;
- (12) Demands Nos. 86 to 89 relating to the Ministry of Tourism and Civil Aviation;
- (13) Demands Nos. 90 to 94 relating to the Ministry of Works and Housing;
- (14) Demands Nos. 95 to 97 relating to the Department of Atomic Energy;
- (15) Demand No. 98 relating to the Department of Electronics;
- (16) Demand No. 99 relating to the Department of Environment;
- (17) Demand No. 100 relating to the Department of Ocean Development;
- (18) Demands Nos. 101 to 103 relating to the Department of Science and Technology;
- (19) Demand No. 104 relating to the Department of Space;
- (20) Demand No. 105 relating to Lok Sabha;
- (21) Demand No. 105 relating to Rajya Sabha;
- (22) Demand No. 107 relating to the Department of Parliamentary Affairs; and
- (23) Demand No. 108 relating to the Secretariat of the Vice-President.

The motion was adopted.

Demands for Grants, 1982-83 in respect of the Ministries of Civil Supplies, Energy, Finance and Information and Broadcasting etc. etc. voted by Lok Sabha.

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16th March, 1982		Amount of Demand for Grant Voted by the House	
		1	2	3	4
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
Ministry of Civil Supplies					
10.	Ministry of Civil Supplies	71,18,000	1,36,62,000	3,55,89,000	6,83,13,000
Ministry of Energy :					
29.	Department of Coal	18,97,93,000	163,50,51,000	94,89,64,000	817,52,54,000
30.	Department of Power	20,50,73,000	119,99,31,000	102,53,67,000	599,96,57,000
Ministry of Finance					
32.	Ministry of Finance	7,88,62,000	47,65,000	39,43,10,000	2,38,26,000
33.	Customs	7,44,80,000	5,16,67,000	37,24,00,000	25,83,33,000
34.	Union Excise Duties	10,83,36,000	—	54,16,77,000	—
35.	Taxes on Income Estate Duty, Wealth Tax and Gift Tax	11,64,81,000	—	58,24,02,000	—
36.	Stamp	5,61,27,000	46,83,000	28,06,35,000	2,34,17,000
37.	Audit	13,27,67,000	—	66,38,36,000	—
38.	Currency, Coinage and Mint	9,80,23,000	2,67,99,000	49,01,16,000	13,39,94,000
39.	Pensions	16,55,37,000	—	82,76,82,000	—
40.	Opium and Alkaloid Factories	28,81,48,000	26,13,000	12,78,61,000	1,30,65,000
41.	Transfers to State Governments	4,45,04,74,000	—	933,54,12,000	—
42.	Other Expenditure of the Ministry of Finance	91,54,86,000	224,78,32,000	457,74,33,000	315,39,03,000
43.	Loans to Governments Servants, etc.	—	16,21,12,000	—	81,05,58,000

1	2	3	4
		Revenue Rs.	Capital Rs.
		Revenue Rs.	Capital Rs.
Ministry of Information and Broadcasting			
61.	Ministry of Information and Broadcasting	18,58,000	—
			92,93,000
62.	Information and Publicity	5,38,04,000	20,00,000
			26,90,22,000
63.	Broadcasting	17,08,41,000	10,75,68,000
			85,42,06,000
			53,78,42,000
Ministry of Irrigation			
64.	Ministry of Irrigation	14,24,37,000	2,16,67,000
			71,21,85,000
			10,83,33,000
Ministry of Law, Justice and Company Affairs			
67.	Ministry of Law, Justice and Company Affairs	5,16,25,000	17,000
			25,81,23,000
			83,000
68.	Administration of Justice	19,64,000	—
			98,20,000
			—
Ministry of Petroleum, Chemicals and Fertilizers			
69.	Ministry of Petroleum, Chemicals and Fertilizers	22,08,000	—
			1,10,39,000
70.	Petroleum and Petro-Chemicals Industries	20,46,59,000	43,01,92,000
			102,32,98,000
			215,09,63,000
71.	Chemicals and Fertilizers Industries	90,11,37,000	42,55,17,000
			270,56,84,000
			212,75,84,000
Ministry of Planning			
72.	Ministry of Planning	83,000	—
			4,18,000
73.	Statistics	3,15,57,000	—
			15,77,84,000
74.	Planning Commission	1,00,99,000	—
			5,04,96,000
			—

1	2	3	4
		Revenue Rs.	Capital Rs.
		Revenue Rs.	Capital Rs.
Ministry of Shipping and Transport			
76.	Ministry of Shipping and Transport	65,31,000	—
			3,26,54,000
77.	Roads	25,39,90,000	26,35,68,000
		1,26,99,52,000	1,31,78,38,000
78.	Ports, Light-houses and Shipping	12,95,57,000	25,52,79,000
		64,77,85,000	1,27,63,93,000
79.	Road and Inland Water Transport	38,23,000	3,66,52,000
		1,91,17,000	18,32,59,000
Ministry of Social Welfare			
80.	Ministry of Social Welfare	9,15,10,000	22,18,000
		45,75,48,000	1,10,90,000
Ministry of Supply and Rehabilitation			
83.	Department of Supply	5,45,000	—
			27,24,000
84.	Supplies and Disposal	1,70,47,000	—
			8,52,35,000
85.	Department of Rehabilitation	4,40,67,000	1,17,27,000
		22,03,33,000	5,86,37,000
Ministry of Tourism and Civil Aviation			
86.	Ministry of Tourism and Civil Aviation	13,50,000	—
			67,49,000
87.	Meteorology	3,45,56,000	93,44,000
		17,27,78,000	4,67,22,000
88.	Aviation	6,18,21,000	11,39,17,000
		30,91,05,000	56,95,83,000
89.	Tourism	96,74,000	1,83,75,000
		4,83,68,000	9,18,75,000
Ministry of Works and Housing			
90.	Ministry of Works and Housing	26,75,000	—
			1,33,75,000
91.	Public Works	26,94,88,000	7,89,46,000
		134,74,38,000	39,47,32,000
92.	Water Supply and Sewerage	21,66,67,000	—
			108,33,33,000
93.	Housing and Urban Development	5,45,96,000	19,16,52,000
		27,29,82,000	45,82,57,000
94.	Stationery and Printing	8,29,59,000	—
			41,47,93,000
Department of Atomic Energy			
95.	Department of Atomic Energy	12,99,000	—
			64,96,000

1	2	3	4
	Revenue Rs.	Capital Rs.	Revenue Rs.
96. Atomic Energy Research, Development and Industrial Projects	21,28,30,000	23,10,20,000	106,41,48,000
97. Nuclear Power Schemes	16,77,31,000	16,16,43,000	83,86,54,000
Department of Electronics			
98. Department of Electronics	2,72,51,000	4,03,08,000	13,62,55,000
Department of Environment			
99. Department of Environment	1,88,89,000	—	9,44,47,000
Department of Ocean Development			
100. Department of Ocean Development	4,44,55,000	—	12,64,75,000
Department of Science and Technology			
101. Department of Science and Technology	7,83,58,000	27,67,000	39,17,88,000
102. Survey of India	4,97,50,000	50,000	24,87,50,000
103. Grants to Council of Scientific and Industrial Research	14,60,83,000	—	73,04,17,000
Department of Space			
104. Department of Space	10,28,76,000	13,96,34,000	51,43,82,000
36,68,91,000			
Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission			
105. Lok Sabha	1,49,27,000	—	7,18,83,000
106. Rajya Sabha	48,67,900	—	2,43,38,000
107. Department of Parliamentary Affairs	4,67,000	—	23,36,000
108. Secretariat of the Vice-President	1,18,000	—	5,92,000